

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2222
ANSWERED ON:14.08.2006
FISHING HARBOUR AT MANGALORE
Shivanna Shri M

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government of Karnataka has requested the Union Government to approve the revised estimate of the cost of construction of fishing harbour at Mangalore;
- (b) if so, the reaction of the Government thereto; and
- (c) the time by which the amount is likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a): Yes, Sir.

(b)&(c): The Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture had in September 1997 accorded approval to the proposal of Government of Karnataka for Stage-II expansion of Mangalore Fishing Harbour at a cost of Rs.75 lakhs under the Centrally Sponsored Scheme(CSS). The Central share to the tune of 50% of the project cost was released in two installments to the State Government by June, 2003 for completion of the project. The project was to be completed by September 2003 as per the extension granted. The Government of Karnataka could not achieve the set target and complete the project within the approved cost and time frame instead the State has submitted the Revised Cost Estimate (RCE) proposal with the cost escalation from Rs.75 lakhs to Rs.144.67 lakhs. On scrutiny of the RCE proposal, the State Government has been requested since August 2004 to furnish adequate justification for deviation made in the approved project and inclusion of additional items together with the firm project completion period.